

Annexure 7

Name of the Corporate debtor: Bombay Infrastructure India Limited

Date of commencement of CIRP: 02nd August 2023

List of creditors as on: 02nd July 2026

List of Operational creditors (Government Dues)														
Sr	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not accepted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	CGST and C Excise, Mumbai West	25-10-2023	63,65,84,379.00	25,21,04,674.00	Unsecured Government Dues	0	0	No	0	0	0	1,00,000.00	38,43,79,705.00	
2	Thane Municipal Corporation	19-08-2025	53,59,109.00	-	Unsecured Government Dues	0	0	No	0	0	0	53,59,109.00	-	
	Total		64,19,43,488.00	25,21,04,674.00								54,59,109.00	38,43,79,705.00	

Sd/-

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Resolution Professional of Bombay Infrastructure India Limited

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